

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO-2738
ANSWERED ON –22.12.2022

NATIONAL MINORITIES DEVELOPMENT AND FINANCE CORPORATION

2738. SHRI THIRUMAAVALAVAN THOL:

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the National Minorities Development and Finance Corporation has any scheme called “Refinancing through Canara Bank”;
- (b) if so, the details thereof; and
- (c) the policy behind naming only one nationalised bank under the scheme, whereas about twelve Public Sector Banks exist?

ANSWER

THE MINISTER OF MINORITY AFFAIRS
(SHRIMATI SMRITI ZUBIN IRANI)

(a) & (b) No, Sir.

(c) With a view to increase the outreach of National Minorities Development and Finance Corporation (NMDFC) schemes, the Ministry has identified Nationalized Banks as alternate channel partners, particularly in the States / Union Territories where State Channelizing Agencies (SCAs) are non-functional or not operational. So far only Canara Bank has come forward and signed MoU with NMDFC on 17.08.2021, to implement NMDFC’s schemes.
